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BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL

BOMBAY BENCH, BOMBAY - 400 001.

ORIGINAL APPLICATION NO. 669 OF 1994

Gopikabai Sripat Ugale
C/o. S.P. Kulkarni M.A. LL.B.
Advocate, Gunjan, Wadavli Sec.
Ambar Nath (E)

.. APPLICANT

v/s.

1) Union of India through
General Manager
Central Railway Bombay V.T.
Bombay - 400 001.

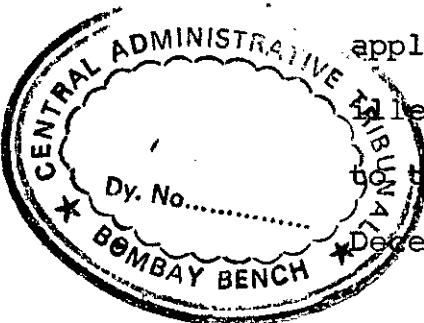
2) The Divisional Railway Manager
Central Railway
Bombay Dn. Bombay VT
Bombay - 400 001.

.. RESPONDENTS

Details of the application.

1) Particulars of the Order against which the application is made :

There is no order against which this application is made. But the applicant had submitted an application in quaduplicate proforma format, affidavit, the death certificate and certificate from the Sarpanch stating that the applicant is a wedded wife of Late Shripat Narayan Ugale and had not remarried after his death. The applicant is entitled for ex-gratia payment. But the respondent did not take any action. The applicant being very old had requested somebody to enquire with the railway authorities but the applicant is unable to process due to her old age and illiteracy. The applicant finally requested the authority to take up the issue in Pension Adalat to be held on 15th December, 1993, but in vain. The applicant is entitled for



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CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH.

Prescot Road,
Gulestan Bldg.,
Fort, Bombay-1.

M.P. No. 967/94 IN

ORIGINAL APPLICATION NO. 669/94/ 9340 Dated: 26/10/94
Smt. G.S. Ugale - 9340 .. Applicant.

V/s.

The Union of India & Ors.

.. Respondents.

CORAM: HON'BLE SHRI B.S. HEGDE, MEMBER (J).

TRIBUNAL'S ORDER:

Dated: 7/10/94.



S.P. Kulkarni for the applicant. The applicant has filed the M.P. and on the facts and circumstances of the case, the applicant is not pressing the M.P. hence the same is dismissed.

Certified True Copy

Date: 26/10/94

Section Officer
Central Admin. Tribunal,
Bombay Bench.

SECTION OFFICER.

Copy to:-

1. Smt. G.S. Ugale,
C/O. Mr. S.P. Kulkarni, Adv.
2. The Union of India & Ors.,
through Mr. S.C. Dhawan, Adv.

*Amal
IA 111
v/s 18/10/94*

*26/10/94
RDN*

Despatched on 26/10/94

Despatcher